

1	2	3	4
7.	Meghalaya	30.90%	
8.	Chhattisgarh	29.40%	
9.	Uttar Pradesh	27.40%	
10.	Lakshadweep	26.70%	
11.	West Bengal	22.10%	
12.	Kerala	21.80%	
13.	Jammu and Kashmir	15.10%	
14.	Odisha	12.70%	
15.	Tripura	12.20%	
16.	Bihar	7.90%	
17.	Haryana	7.30%	
18.	Delhi	5.30%	
19.	Daman and Diu	5.10%	
20.	Chandigarh	3.40%	
21.	Assam	1.90%	
22.	Jharkhand	1.80%	
23.	Arunachal Pradesh	0.60%	
24.	Dadra and Nagar Haveli	0.60%	
25.	Puducherry	0.30%	
26.	Manipur	0.10%	
27.	Goa		Not Available

Note: (i) Andaman and Nicobar and Lakshadweep Islands are standalone systems; power supply in these parts does not form part of regional req. and availability.
(ii) RPO compliance is calculated on power supplied in the State.
(iii) The data for power supply 2017-18 has been taken from CEA.
(iv) RE generation data has been taken from CEA monthly RE generation Reports.
(v) RPO levels are considered as per MoP trajectory.

Potential sites for wind power generation

2222. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has taken any measure to locate more places where the range of wind speed is conducive for power generation, if so, details thereof; and

(b) whether Government has taken any steps to prescribe number of windmills that can be established on a piece of land to avoid excessive windmills being installed on a particular piece of land, if so, details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) Yes Sir. In order to identify areas where wind quality is conducive for power generation, the Government, through National Institute of Wind Energy, has issued wind potential map at 100m above ground level. The estimate indicates a gross wind power potential of 302.25 GW in the country as detailed below:—

State	Wind Power Potential at 100 mtr in GW
Andhra Pradesh	44.23
Gujarat	84.43
Karnataka	55.86
Madhya Pradesh	10.48
Maharashtra	45.39
Rajasthan	18.77
Tamil Nadu	33.80
Other States	9.28
TOTAL	302.25

(b) Yes Sir. The 'Guidelines for Development of Onshore Wind Power Projects' issued by the Government on 22 October, 2016, *inter alia*, prescribe micro-siting criteria to avoid excessive installation of windmills on a particular piece of land. The criteria includes optimisation of the wind turbine locations and maintaining appropriate distance from other wind turbines, boundary of adjoining land, public roads, railway tracks, highways, buildings, public institutions, etc.

Measures to reduce T&D losses

2223. SHRI SANJAY SINGH: Will the Minister of POWER be pleased to state:

(a) whether Government is aware that transmission and Distribution (T&D) losses of electricity in India are among the highest in the world;

(b) if so, the measures taken by Government since 2015 to ensure proper infrastructure for power distribution, the details thereof; and